

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO †623**  
TO BE ANSWERED ON 06.02.2020

**POPULATION OF PVTGs IN CHHATTISGARH**

**†623. SHRI RAM VICHAR NETAM:**

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the population of Particularly Vulnerable Tribal Groups (PVTGs) is decreasing constantly in Chhattisgarh, if so, group-wise details thereof;
- (b) whether Government has initiated any scheme for the overall development of the Particularly Vulnerable Tribal Groups, if so, the details thereof;
- (c) the details of the funds allocated in the State of Chhattisgarh for the development of tribals during the last three years; and
- (d) the outcome of the development schemes dedicated to the upliftment of such tribes?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT. RENUKA SINGH SARUTA)

- (a): No Sir. Government of Chhattisgarh has informed that according to baseline survey conducted by Tribal Research Institute (TRI), Chhattisgarh in the year 2005-06, the population of PVTGs in the Chhattisgarh State was 155057 whereas the baseline survey conducted in the year 2015-16 reveals that PVTGs population is increased to 184985.
- (b): Ministry of Tribal Affairs is implementing a scheme, namely “Development of Particularly Vulnerable Tribal Groups (PVTGs)” specifically for the PVTG population. The scheme aims at planning their socio-economic development in a comprehensive manner while retaining the culture and heritage of the community by adopting habitat development approach and intervening in all spheres of their social and economic life, so that a visible impact is made in improvement of the quality of life of PVTGs. Funds under this scheme are made available to the States/ UTs having PVTG population for items/ activities for the survival, protection and development of PVTGs which are not specifically catered to by any other scheme of State or Central Government.
- (c): Scheme-wise details of funds allocated by the Ministry of Tribal Affairs in the State of Chhattisgarh for the development of tribals during the last three years are as given below:

(Rs in Lakh)

| S. No | Scheme/Programme   | 2016-17  | 2017-18  | 2018-19  |
|-------|--|----------|----------|----------|
| 1     | Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)   | 11717.82 | 14327.57 | 10342.65 |
| 2     | Grants under Art.275 (1) of the Constitution (including scheme 'Eklavya Model Residential Schools')                              | 10488.52 | 10964.49 | 11352.92 |
| 3     | Pre-Matric Scholarship for ST students   | 2534.15  | 1805.30  | 4755.63  |
| 4     | Post-Matric Scholarship for ST students  | 2674.82  | 3811.26  | 4609.57  |
| 5     | Development of Particularly Vulnerable Tribal Groups (PVTGs)   | 1230.00  | 1089.50  | 1051.50  |
| 6     | Support to Tribal Research Institutes (TRIs)   | -        | 168.73   | 504.49   |
| 7     | Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP | -        | 89.00    | 197.00   |
| 8     | 'Grant-in-Aid to voluntary organisation working for the welfare of Scheduled Tribes'   | 65.97    | 75.36    | 110.33   |

(d): Government of Chhattisgarh has informed that education scenario including higher education and success rate in various competitive examinations has been improved significantly. Socio – economic condition has also been improved as more than 2, 08,000 tribal families are included in self exclusion criterion as per Socio Economic and Caste Census 2011 data.

\*\*\*\*